

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1381/(MAH)/2017

CORAM:

Present:

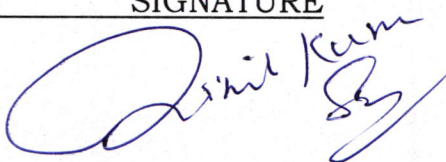
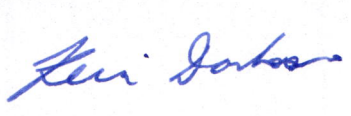
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE PARTIES: Satya Contracts (India) Pvt. Ltd.
V/s.
Pranav Construction Systems Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
19	Saty Contracts Pvt Ltd.	D.K. Gupta Advocate	
	KERSI DASTOOR i/b Phoenix Legal	Advocate	

ORDER

CP No.1381/ I&BP/NCLT/MB/MAH/2017

For the parties have filed memo of withdrawal, at their request, this CP No.1381 is hereby dismissed as withdrawn.

Sd/-
V. NALLASENAPATHY
Member(Technical)

Sd/-
B. S. V. PRAKASH KUMAR
Member (Judicial)